

(b) whether Government are aware of the fact that those boats with the merchandise are still under detention at that place; and

(c) the steps taken by Government for getting them sold in Pakistan or for their return to the Indian traders and the result thereof?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Government have seen the report of detention referred to, which, they understand, was due to the consignments of molasses being not covered by the requisite import licences from Pakistan.

(b) and (c). Steps are being taken by the Indian Commercial Secretary at Dacca to secure the release of these boats. Some of them are understood to have been released already and a few more are expected to be released shortly.

CLOTH REQUIREMENT IN NORTH-EAST FRONTIER AGENCY

1048. Shri Gohain: (a) Will the Prime Minister be pleased to state what is the estimated annual requirement of textile cloth for the North-East Frontier Agency?

(b) What are the total quotas of cloth allotted to each district of the Agency in 1951-52 and 1952-53?

The Prime Minister (Shri Jawaharlal Nehru): (a) It is difficult to estimate this because the people generally weave their own cloth from local supplies of yarn and fibre. Some of the people, however, purchase cloth and yarn from shops and a monthly quota of 30 bales of cloth and 60 bales of yarn is being allotted to meet their requirements.

(b) A statement is placed on the Table of the House. [See Appendix IX, annexure No. 20.]

ASSISTANCE TO COLLIERIES

1049. Dr. Ram Subhag Singh: Will the Minister of Production be pleased to state:

(a) the number of collieries which have applied for assistance for stowing operations for the year 1953-54; and

(b) how many of them have been sanctioned assistance for that period?

The Minister of Production (Shri K. C. Reddy): (a) 110.

(b) 67.

STATUTORY BOARDS, DEPARTMENTAL COMMITTEES AND COMMISSIONS

1050. Shri K. C. Sodhia: Will the Minister of Commerce and Industry be pleased to state the total number of (i) statutory boards (ii) departmental committees and (iii) commissions working in conjunction with the various branches of the Ministry?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The numbers are as follows:

(i) Statutory Boards and Councils ... 9

(ii) Departmental Committees, Boards and Councils.... 19

(iii) Commissions. ... 2

APPRENTICES IN GOVERNMENT PRESSES

1051. Shri Nanadas: (a) Will the Minister of Works, Housing and Supply be pleased to state how many graduate apprentices there are in the Government of India Presses?

(b) What are the terms and conditions of their services?

(c) What is the rate of monthly subsistence allowance paid to each apprentice and when was it fixed?

(d) Do Government propose to enhance the rate of the monthly subsistence allowance?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Eight.

(b) A copy of the rules for recruitment and terms of service is laid on the Table of the House. [See Appendix IX, annexure No. 21.]

(c) Rs. 50/- p.m.; this was fixed in the year 1922.

(d) The question is under consideration.

ASSISTANT TECHNICAL MANAGERS AND OVERSEERS IN GOVERNMENT PRESSES

1052. Shri Nanadas: (a) Will the Minister of Works, Housing and Supply be pleased to state how many posts of Assistant Technical Manager and Overseer in the Government of India Presses were filled in by direct recruitment made by the Union Public Service Commission and how many by internal promotions since 1948 up-to-date?

(b) How many graduate apprentices have completed their training in the Government Presses under the scheme introduced in 1948?

(c) How many of them have been absorbed in the Government Presses?

(d) How many posts of Assistant Technical Manager and Overseer are vacant at present in the Government Presses?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):

(a) Out of the eight posts of Assistant Manager (Tech.) filled up since 1948 up-to-date, 4 were filled by direct recruitment in consultation with the Union Public Service Commission and the rest by departmental promotion. Out of 19 posts of overseers filled during this period, 8 were by direct recruitment through the Union Public Service Commission and 11 by departmental promotion.

These figures exclude short term appointments made for example, against leave vacancies.

(b) One.

(c) None, so far.

(d) Only one post—that of an Overseer—is vacant at present.

A.I.R. STATION, JULLUNDUR

1053. Prof. D. C. Sharma: Will the Minister of Information and Broadcasting be pleased to state the main changes or improvements effected during the years of 1951 and 1952 in the A.I.R. station at Jullundur?

The Minister of Information and Broadcasting (Dr. Keskar): The main improvement effected at A.I.R. Station, Jullundur during the years 1951 and 1952 is an increase in the power of the relaying centre at Amritsar.

CONTROLS

1054. Shri Bansal: Will the Minister of Commerce and Industry be pleased to state:

(a) the expenditure incurred by Government in each year from 1947 onwards in the administration of various controls on such as—

(i) cotton textiles,

(ii) raw cotton,

(iii) paper, and

(iv) iron and steel; and

(b) whether Government have with them any estimate of the expenditure incurred on the administration of

these controls by various State Governments?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) The available information is contained in the statement which is laid on the Table of the House. [See Appendix IX, annexure No. 22.]

(b) No, Sir.

TURPENTINE OIL

1055. Shri Ganpati Ram: Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of turpentine oil produced in the country in 1951-52 and 1952-53;

(b) the total number of mills producing this oil and their location State-wise;

(c) the total quantity, if any, imported from and exported to foreign countries; and

(d) the purpose for which the refuse is used?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): a)

Year	Quantity (in cwts.)
1951	48,286
1952	40,704

(b) There are 23 factories in the country of which 15 are located in East Punjab, 6 in U.P. and 1 each in Himachal Pradesh and Jammu.

(c)—

Year	Quantity (in cwts.)
(i) Imports	
1951-52	43,774
1952 (April-Dec.)	24,475
(ii) Exports	
1951-52	15,732
1952 (April-Dec.)	3,601

(d) By the term "refuse" the hon. Member presumably means "Roshin" which is obtained as by-product in the production of turpentine. Rosin is used as industrial raw material in the manufacture of paints and varnishes, soaps, paper and disinfectants.